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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/14/2016  
NAME OF THE PETITIONER(S) : S.Ganesh and Another  
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. SANTHOSH  
For Mr.  
Chandrasekar  
Muralikar

RI



2. C. Prasanna Venkatesh

Petitioner



ORDER

Counsel representing both the parties present. Counsel for respondents seeks time for making submissions pertaining to report of the valuer. Time extended at request. Put up on 16.12.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)